

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/662(KB)2018
IA(I.B.C)/808(KB)2024, IA(I.B.C)/999(KB)2024
IA(IBC)(LIQ.)/9(KB)2024, IA(I.B.C)/1446(KB)2023,
IA(I.B.C)/1975(KB)2023, IA(I.B.C)/1404(KB)2023,
IA(I.B.C)/908(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS M/S SRI BALAJI LOGS PRODUCTS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant in IA(I.B.C)/808(KB)2024
Mr. Dripto Majumdar, Adv.]
Mr. Saurav Jain, Adv.]
Ms. Muskan Balasaria, Adv.]

Mr. Om Narayan Rai, Adv.] For the Respondent No.3 and 4 in
Ms. Shivangi Thard, Adv.] IA(I.B.C)/808(KB)2024

Mr. Mir Hasan, Adv.] For the Respondent No.7 in IA(I.B.C)/1975(KB)2023
Mr. Z. Sultan, Adv.]
Mr. S. Rao, Adv.]

Mr. Siddhartha Chatterjee, Adv.] For the CoC, State Bank of India in
Mr. Abir Lal Ghosh, Adv.] IA(I.B.C)/999(KB)2024
] And
] For the Respondent No.2 in IA(I.B.C)/808(KB)2024

Mr. Aman Agarwal, Adv.] For the Resolution Professional in
Mr. Siddhartha Roy, Adv.] IA(I.B.C)/1404(KB)2023, IA(I.B.C)/1446(KB)2023,
] IA(I.B.C)/1975(KB)2023, IA(I.B.C)/808(KB)2024,
] IA(I.B.C)/999(KB)2024, IA(IBC)(LIQ.)/9(KB)2024
] and IA(I.B.C)/908(KB)2023

Ms. Jayati Chowdhury, Adv.] For the Suspended Board
Ms. Priya Malakar, Adv.]

- e. Learned Counsel appearing for the Suspended Board is directed to file rejoinder affidavit within a period of three days, failing which an appropriate order will be passed on the next date of hearing.
- f. List this matter on **27th August, 2024** at **1 p.m.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)